## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 359 OF 2017 & IA NO. 897 OF 2017

Dated: 02<sup>nd</sup> April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi ... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.

Mr. Avijeet Lala

Ms. Sakya Singha Chaudhuri Ms. Shikha Pandey for R-1

Mr. C.K. Rai

Mr. Mohit Rai for R-2

Mr. Rajiv Srivastava Ms. Garqi Srivastava

Ms. Garima Srivastava for R-3 to R-6

## **ORDER**

List this matter for hearing on <u>16.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr